

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614

IB-1362/PB/2018

CA/2735/2019, CA/681/2020, IA/873/2021, IA/2221/2021,
IA/3189/2021, IA/4206/2021, IA/3552/2021, IA/4934/2022,
IA/2488/2023, IA/4025/2023

IN THE MATTER OF:

ICICI Bank Ltd.

...PETITIONER

Vs

M/s. Jyoti Buildtech Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 16.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

ORDER

Re-notified to **17.05.2024**.

Sd/-
(Court Officer)